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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A.No.978 of 2012  
Cuttack this the 4<sup>th</sup> day of January, 2013

CORAM  
HON'BLE SHRI A.K. PATNAIK, MEMBER (J)

Gadadhar Nayak,  
Aged about 63 years,  
S/o. Late Maharga Nayak,  
Village/Po.Saruali,  
Ps-Barkote,  
Dist.Deogarh,  
Retd. Group D employee  
Under Sambalpur Head Post Office.

...Applicant

(Advocate:M/s.B.P.Satpathy,B.K.Nayak, A.K.Sahoo,S.Pradhan)

-VERSUS-

Union of India represented through

1. The Chief Postmaster General, Orissa,  
PMG Square,  
Bhubaneswar,  
Dist.Khurda.
2. Post Master General,  
Sambalpur Region,  
At/Po/Ps/Dist.Sambalpur.
3. Superintendent of Post Offices,  
Sambalpur Division,  
At/Po/Ps/Dist.Sambalpur.
4. Accounts Officer (Pension),  
O/o the Deputy Director of Accounts,  
Cuttack-753 005,  
Dist. Cuttack.
5. Director General of Posts,  
Dak Bhawan,  
Sansad Bhawan,  
New Delhi-16.

.....Respondents

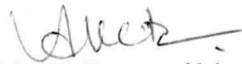
(Advocate: Mr.B.Mohapatra)

*Alles*

**O R D E R (oral)****A.K.PATNAIK, MEMBER (J)**

Since one of the grievances of the applicant is that he has not been communicated any reply on his representation for payment of minimum pension w.e.f. December, 2008 by giving him post facto promotion to Gr. D cadre w.e.f. 20.09.1995 as has been granted to similarly situated employee after hearing Mr.B.P.Satpathy, Learned Counsel for the Applicant and Mr.B.Mohapatra, Learned Additional Standing Counsel appearing for the Respondents this Original Application is disposed of with direction to the Respondent No.1 (before whom the representation under Annexure-A/4 is stated to be pending) to consider and communicate the decision in a speaking order to the Applicant within a period of two months from the date of receipt of copy of this order. No costs.

2. Subject to furnishing postal requisite by the Learned Counsel for the Applicant, as undertaken by him, copy of this order along with OA be sent to Respondent No.1 for compliance.

  
(A.K.Patnaik)  
Member(Judl.)